

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**TCP 183/I&BP/2017**

**Under Section 22 of IBC, 2016**

In the matter of

Multi Trade .... Petitioner

vs.

Transparent Technologies Pvt. Ltd.

Respondent.

Order delivered on 25.09.2017

Coram: Hon'ble B.S.V. Prakash Kumar, Member (J)  
Hon'ble V. Nallasenapathy, Member (T)

For the Petitioner: Mr. Shailesh N Mehta

For the Respondent: None Present.

*Per B. S. V. Prakash Kumar, Member (Judicial)*

**ORDER**

For the Insolvency and Bankruptcy Board of India has on reference confirmed the name of Mr. Yogesh Behram Anklesaria, Reg No.IBBI/IPA-002/IP-N00190/2017-18/10656, KPCT Commercial Complex, B Wing, Unit No.4, Fatimanagar, Pune 411013, Email : [yogesh.anklesaria@gmail.com](mailto:yogesh.anklesaria@gmail.com) to act as Interim Insolvency Resolution Professional, the said person is hereby appointed as Interim Insolvency Resolution Professional until further orders.

Accordingly, this application is hereby allowed.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)